

SPECIAL BENCH  
COURT - I

O-221

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(CAA)/202(KB)2023  
IN  
C.A.(CAA)/171(KB)2022

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> JULY 2024

IN THE MATTER OF	<b>MOBAR INDIA LIMITED</b>
UNDER SECTION	<b>SEC. 230-232 - SECOND MOTION</b>

**Appearances (via video conferencing/physically)**

Mr.A.K.Srivastava,Adv. ]For the Petitioner

Mr.Akash Sharma, Adv. ]

Mr.Alok Tandon, JD ] For the office of RD(ER) MCA

**O R D E R**

1. Ld.Counsel for the Petitioner present. Mr.Alok Tandon, Joint Director, from the office of RD(ER) MCA present.
2. Heard. **Reserved for orders.**

**D. ARVIND**  
**Member (Technical)**

**BIDISHA BANERJEE**  
**Member (Judicial)**